

Date: 31/03/2022

To

The Hon'ble Chief Justice,

(Through the Secretary)

High Court at Calcutta,

3,BBD Bagh, Esplanade,

Kolkata – 700001

Sub: Regarding Pay Structure of Law Clerk cum Research Assistant of the Hon'ble  
High Court, Calcutta.

Respected My Lord,

We, the undersigned Law Clerks cum Research Assistants place before Your Lordship, the concerns regarding our pay structure.

Your Lordship is well aware that prices of essential commodities are on a steep hike and that we do not receive anything by way of inflation rebate. As contractual employees we have to subsist only on our salary which is fixed/stagnant for the last six years. We would also like to draw Your Lordship's kind attention towards the revised pay scale of the Law Clerk cum Research Assistants appointed at the High Court of Judicature in Delhi and Rajasthan. Hence, we are praying before Your Lordship to go through the issue and kindly give an attention regarding our current pay structure.

We will be grateful if Your Lordship peruses the record and takes appropriate measures on the basis of our representation.

Thanking you,

Yours Sincerely,

All the undersigned Law Clerks cum Research Assistant